

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

C.P. (IB)/332(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **ZTE CORPORATION V/s D-VOIS SSV
BROADBAND PRIVATE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rupesh Gupta and Adv. Kritika Tuteja for the Applicant present. Adv. Akash Agarwal i/b AMR Law present for the Respondent.

Ld. Counsel for the Corporate Debtor seeks some time to place on record the Vakalatnama and Reply. Two (2) weeks' time is granted. List this matter on Board on **22.08.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**